



भारतीय बीमा विनियामक और विकास प्राधिकरण  
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

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Sample Transaction Level Data on Motor and Health Insurance

IRDA has decided to make available samples of transaction level data on Motor and Health insurance on its website to facilitate research on non-life insurance.

IRDA has been collecting transaction level non-life insurance data on Motor and Health from Insurers and Third Party Administrators. The data formats prescribed for data collections are available in the following link.

<http://www.tac.org.in/format.html>.

Motor Data is collected in three structured tables viz:

Motor Table 1.Policy Data – F12A

Motor Table 2.Own Damage Claims – F12B

Motor Table 3 Third Party Claims – F12C

Health Data is collected in three structured tables viz:

Health Table 1.Policy Data – F15A

Health Table 2.Members Data – F15B

Health Table 3.Claims Data –F15C

One lakh records of each of the above tables randomly selected from the data received by IRDA from insurers (totalling to six lakhs records), are placed on the website [sampledata](#) for downloading.

In order to maintain the confidentiality and to protect the business interests of the data providers, some of the fields are masked in the data set.

It may be noted that the records are randomly selected and are as received by IRDA. IRDA does not guarantee the accuracy, adequacy or completeness of any information and is not responsible for any errors, omissions in the data.

The data may be used after understanding the concepts, definitions, design and coverage with due appreciation of the limitations thereof. IRDA is not responsible for any decisions/ conclusions drawn by anyone based on this sample data. IRDA is not obliged to give any clarification on the sample data.